

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: VNR INFRASTRUCTURES LTD Date of Commencement of Liquidation: 21-09-2017; List of Stakeholders as on Date: 31-05-2018; Name of IP: Mr. Sivanagaraja Taduvai; Process Number: 1; Last 5 digit of registration number: 10551

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date		74341697		74341697	0	0	0	NA
3	Secured financial creditors	5	8024722084	5	8024722084	0	0	0	Annexure 3
4	Unsecured financial creditors	2	2998875838	2	2998875838	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0		Annexure 5
6	Operational creditors (Employees)	12	551480	12	551480	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	13	2302057341	13	2302057341	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	6	45653461	6	45653461	0	0	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
Total		38	13446201901	38	13446201901	0	0	0	